

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

Roc.No. 474/2023/J.Spl.(Buildings)

Dt: 06.06.2023

Sealed tenders are invited for supply, installation, testing and commissioning the following Split Type and Tower Model Air Conditioner Units in the Official residences of Hon'ble Judges and Chambers of Hon'ble Judges and other areas in the High Court premises.

Split Type	5 Nos - 2.0 TR Inverter Model Split Air conditioner Unit (Daikin Make)
Tower Type	3 Nos - 4.5/4.6 TR Tower Model Air Conditioner unit (Daikin Make)
	6 Nos - 4.0 TR Tower Model Air Conditioner unit (Daikin Make)
	1 No - 8.5 TR Tower Model Air Conditioner units (Daikin Make)

The intending bidders shall submit their quotations in a sealed cover to the undersigned on or before **10.06.2023** (upto 5.00 p.m.). The quotations received after the said date and time will not be entertained.

The award of contract shall be subject to the following terms and conditions.

TERMS AND CONDITIONS

1. The interested firm should have minimum experience of 6-8 years in the similar field, having well established servicing facility at Hyderabad.
2. Experience of successfully carrying out similar kind of Air Conditioning work.
3. Certificate in support of experience for having undertaken this kind of business along with list of organizations as to where the Agency is currently providing/ has provided Air Conditioner Units.
4. The successful bidder has to provide the following material for Split Air Conditioner Units, as per the requirement at site:-
 - a. 2.5 Sqmm 4 Core copper cable
 - b. 5/8"x1/4" Copper pipe
 - c. Drain Pipe (CPVC)
 - d. Casing & Coping (if required)

5. Material for Tower Air Conditioner units as per requirement at site:-

- a. M.S Stand
- b. GI Cable Tray
- c. Drain Pipe (CPVC)
- d. Copper pipe
- e. 4.0 Sq mm. 4 Core cable
- f. RCCB (40A 4 pole)
- g. Structural support (if required)



~~REGISTRAR (MANAGEMENT)~~